

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) **Civil Secretariat,**
Srinagar/Jammu

Subject: Promotion in the Jammu and Kashmir Legal (Gazetted) Service.

Reference : J&K Public Service Commission's No. PSC/DPS/16/2025-05(C.No.7655407) dated 04.07.2025 and No. PSC/DPS/44/2025-05 (C.No.7714296) dated 09.07.2025.

Government Order No. 8256 -JK(LD) of 2025
Dated 15 -07- 2025

As recommended by Jammu and Kashmir Public Service Commission /Departmental Promotion Committee, sanction is hereby accorded to the promotion of following Assistant Legal Remembrancers as Deputy Legal Remembrancers in the Jammu and Kashmir Legal (Gazetted) Service in the Pay Level -11 (67700-208700) with immediate effect:

S/Shri

1. S. Paramjeet Singh.
2. Rakesh Kumar Nargotra
3. Savita Rani
4. Masooda Shahbaz
5. Showkat Ahmad Bejard
6. Sourab Pangotra
7. Shakeel Ahmed
8. Reyaz Ali Bhat
9. Mymoona Wani
10. Safina Bi Choudhary

The Officers upon their promotion shall continue at their present place of posting till further orders.

The Order shall be subject to the outcome of writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No.LAW-Estt/40/2025-10

Dated. 15 -07-2025

Copy to the :-

1. Financial Commissioner (Addl. Chief Secretary) Tourism Department.
2. Commissioner Secretary to Government, General Administration Department.
3. Secretary to Government, Rural Development and Panchayati Raj Department.
4. Director Finance, Department of Law, Justice and Parliamentary Affairs.
5. Controller, Drugs and Food Organization, J&K Jammu
6. Secretary, J&K Public Service Commission Srinagar/Jammu.
7. Director Litigation, Jammu/ Kashmir.
8. Director, Rural Development, Jammu.

9. Chief Engineer, Jal Shakti (PHE), Kashmir.
10. Chief Engineer, I&FC, Kashmir.
11. Vice Chairman, Lakes Conservation Management Authority Srinagar
12. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
13. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
14. Concerned officers for information.
15. Incharge Website, Department of Law, Justice and PA.
16. Government Order file
17. Concerned file.


(Shafiq Hussain Mircha)
Additional Secretary to Government